

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

IB-603(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.05.2018

NAME OF THE COMPANY: M/s. Confluence Solutions V/s. M/s. Kalra
Hospital SRCNC Pvt.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the petitioner: Mr. S.P. Singh Chawla, Advocate


Present for the Respondent: Mr. Kunal Sabharwal, Advocate

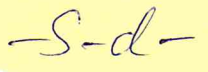
ORDER

Appearance has been put in behalf of the Corporate Debtor through Mr.
Karan Agarwal, Advocate.

Ld. counsel prays for some time to ^{file} his final reply. Let the same be filed.

To come up on 5th of June, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)